

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 35

**IA No. 496/2022
in
CP(IB) No.99/Chd/Hry/2020
(Admitted)**

Under Section 9 & 60(5) IBC 2016

In the matter of:-

Rajnikant Nanubhai Kapadi
Proprietor M/s Sri Balaji Enterprise

...Petitioner-Operational Creditor

Vs.

RBT Private Limited

...Respondent-Corporate Debtor

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member
(Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to
20.09.2023.

Sd/-
Court Officer

August 17, 2023
PRF